

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-77-2020****The Chairman,
School Managing Committee,
Cortalim and anr.****..... Applicants****V e r s u s****The Director of Education,
Directorate of Education****..... Respondent.**

Mr. A. D. Bhobe, Advocate the Applicants.

Mr. V. Sardesai, Addl. Government Advocate for the Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 23rd JULY, 2020.****ORDER:**

Post the matter on 31/7/2020.

2. In the meanwhile the Review petitioners' counsel will ensure service on the respondents.

DAMA SESHADRI NAIDU, J.**AP/-**